

**HIGH COURT OF TRIPURA
AGARTALA**

C I R C U L A R

Dated, Agartala, the 7th August, 2018

Hon'ble the Chief Justice, High Court of Tripura has been pleased to reconstitute the "**Arrears Committee**" of the High Court of Tripura as follows:

C O M M I T T E E

- | | | | |
|-----|--|---|----------|
| 01. | Hon'ble Mr. Justice S. Talapatra
Judge, High Court of Tripura | - | Chairman |
| 02. | Hon'ble Mr. Justice A. Lodh
Judge, High Court of Tripura | - | Member. |
| 03. | Registrar (Judicial) | - | Convenor |

This is issued in partial modification of the earlier Order dated 23rd March, 2017 of this High Court.

By Order

Sd/-

**(S.G. Chattopadhyay)
Registrar General**

No.F.4(54)-HC/2018/ 13083-117, Dated, Agartala, the 7th August, 2018

Copy to:-

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
2. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
3. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
4. The LR & Secretary, Law, Government of Tripura, Agartala;
5. The Registrar (Vigilance), High Court of Tripura, Agartala;
6. The Registrar (Judicial), High Court of Tripura, Agartala;
7. The District & Sessions Judge, South Tripura Judicial District, Belonia/ Gomati Judicial District, Udaipur/ West Tripura Judicial District, Agartala/ North Tripura Judicial District, Dharmanagar/ Khowai Judicial District, Khowai/ Unakoti Judicial District, Kailashahar/ Sepahijala Judicial District, Sonamura;
8. The Judge, Family Court, Kailashahar, Unakoti Judicial District/ Agartala, West Tripura Judicial District/ Udaipur, Gomati Judicial District;
9. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
10. The Joint Registrar, High Court of Tripura, Agartala;
11. All Deputy Registrars, High Court of Tripura, Agartala;
12. The Chief Librarian, High Court of Tripura, Agartala;
13. All Assistant Registrars, High Court of Tripura, Agartala;
14. The System Analyst, High Court of Tripura for uploading the same in the official website of the High Court of Tripura;
15. Order File No.44(11)(a)-HC/2018.


Registrar General